

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 46436/2018

(Arising out of impugned final judgment and order dated 07-09-2018 in CRLA No. 897/1983 passed by the High Court Of Judicature At Allahabad)

SHIV KUMAR & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.43303/2019-CONDONATION OF DELAY IN FILING and IA No.43305/2019-EXEMPTION FROM FILING O.T. and IA No.43304/2019-CONDONATION OF DELAY IN REFILING)

Date : 25-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Sidharth Dave, Adv.
Mr. Danish Zubair Khan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice returnable in four weeks.

(ASHA SUNDRIYAL)
COURT MASTER

(CHANDER BALA)
COURT MASTER